

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3570
TO BE ANSWERED ON 16TH MARCH, 2018**

SLAUGHTER HOUSES

3570. PROF. CHINTAMANI MALVIYA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number registered/licensed slaughter houses in the country, State/UTwise;
- (b) whether any irregularities have been detected during the inspection of certain slaughter houses;
- (c) if so, the details of the action taken by the Government in this regard; and
- (d) the action taken by the Government against the unregistered slaughter houses in various States and Union Territories?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE**

(SMT. ANUPRIYA PATEL)

(a): The list of active Central / State licences and registrations issued as per provisions of Food Safety and Standards Act, 2006 (FSS Act) in respect of Slaughter Houses is at **Annexure-I**.

(b) to (d): The implementation and enforcement of Food Safety and Standards Act, 2006 primarily rests with the State/Union Territories Governments. Regular surveillance, monitoring, inspection and sampling is undertaken by State/UT Governments to check compliance of the standards laid down under Food Safety and Standards Act, 2006, and the rules and regulations made thereunder, including quality standards of meat and meat products under sub-regulation 2.5 of Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011 and specific hygienic and sanitary practices to be followed by Food Business Operators (FBOs) engaged in manufacture, processing, storing and selling of meat and meat products as specified in Part IV of Schedule-4 of Food Safety and Standards (Licensing and Registration) Regulations, 2011.

No separate data is centrally maintained at Food Safety and Standards Authority of India (FSSAI) with respect of irregularities detected during inspection of slaughter houses or non conformance of standards in respect of meat and meat products. However, based on information made available by the States/UTs, details of food samples received, analysed, found non-conforming, and action taken during the year 2016-17 is at **Annexure-II**.

Number of active Central /State licences and registrations issued under Food Safety and Standards Act, 2006 for Slaughter Houses

S.No	STATE	CENTRAL LICENSES	STATE LICENSES	REGISTRATION
1.	Andhra Pradesh	4	3	1
2.	A&N Islands		3	14
3.	Assam		1	29
4.	Bihar	3	2	11
5.	Chandigarh	1		
6.	Chhattisgarh		42	282
7.	Delhi	1	4	21
8.	Goa	1	2	8
9.	Gujarat			28
10.	Haryana	8	1	159
11.	Himachal Pradesh	2	2	91
12.	Jammu & Kashmir		16	64
13.	Jharkhand		129	2331
14.	Karnataka	5	37	32
15.	Kerala	4	15	98
16.	Lakshadweep			46
17.	Madhya Pradesh	1	4	328
18.	Maharashtra	27	65	426
19.	Manipur			4
20.	Meghalaya			1
21.	Odisha		1	28
22.	Puducherry			5
23.	Punjab	11	8	125
24.	Rajasthan	2	3	178
25.	Tamil Nadu	6	166	1361
26.	Telangana	8	6	1
27.	Uttar Pradesh	51	7	123
28.	Uttarakhand		1	88
29.	West Bengal	4		40
Total		139	518	5923

Source: Food Licensing and Registration System (FLRS)

Annexure-II

Annual Public Laboratory Testing Report for the year 2016-2017								
Sr. No	Name of the State/ U.T.	Total No. of samples received	No. of Samples Analysed	No. of Samples found adulterated and Misbranded	No. of Cases Launched		No. of Convictions/ Penalties	
					Criminal	Civil	Convictions	Penalties/ Amount raised in Rupees
1.	Andhra Pradesh	4687	4687	552	153	396	8	119/11107000
2.	Arunachal Pradesh	302	302	10	1	8	0	12/Rs. 348400
3.	Assam	536	526	67	3	23	0	2/Rs. 30000
4.	Bihar	2507	2427	42	3	30	6	Rs. 73000
5.	Chandigarh	251	251	19	2	14	1	Rs. 300000
6.	Chhattisgarh	1693	1693	425				
7.	Dadra & N.H	44	44	3		3		
8.	Delhi	1155	1152	120	9	98	106	68/Rs. 3741500
9.	Goa	920	874	111		5	1	1/ Rs. 20000
10.	Gujarat	11364	11329	839	46	513	2	Rs. 16681000
11.	Haryana	2041	2033	188	18	243	14	71/ Rs. 2982170
12.	Himachal Pradesh	351	315	57		35	23	Rs. 195000
13.	Jammu & Kashmir	3320	2952	1114	24	611	1	320
14.	Karnataka	2837	2837	341	26	112		112/ Rs. 2195900
15.	Kerala	1899	1784	457	83	124	15	4/Rs. 375380
16.	Madhya Pradesh	5675	5461	609	60	483	26	252/ Rs. 7427700
17.	Maharashtra	10716	10030	2529	313	943	0	340/Rs 11080888
18.	Manipur	207	207	30	0	30	0	5/ Rs. 520000
19.	Meghalaya	47	43	3				
20.	Mizoram	26	20	2	0	0	0	
21.	Nagaland	285	285	42	0	0	0	0
22.	Odisha	508	508	75	12	52	0	2/Rs. 20000
23.	Puducherry	495	495	32	0	0	0	
24.	Punjab	4431	4054	2240	56	144 2		Rs. 1410921
25.	Rajasthan	5801	4923	1276	193	169	0	65/ Rs. 115557
26.	Tamil Nadu	4080	3022	970	244	617	109	442/ Rs. 7898500
27.	Telangana	1480	1480	330	103	85	15	17/Rs.504000
28.	Tripura	173	173	12	0	6	0	
29.	Uttar Pradesh	19755	13567	5663	375	510 1	1273	2906/Rs.101962350
30.	Uttarakhand	749	676	119	3	199		19/ Rs. 1004000
31.	West Bengal	195	190	48	11		5	Rs. 200000
	Total:	88,530	78,340	18,325	13,080		1605	4757/ Rs.17,01,93,266

Source: States/UTs.